



Government of Jammu & Kashmir
Department of Tribal Affairs
Civil Secretariat, Srinagar

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Notification
Srinagar, ...^{25th}...of October, 2019

SRO 609 In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor is pleased to direct that the cadre of the **Department of Tribal Affairs (Gazetted) Service** for the Union Territory of Ladakh shall comprise the posts as indicated in Schedule-I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

By order of the Governor

(Abdul Majid Bhat)

Secretary to the Government
Department of Tribal Affairs

No. TAD/51/2019

Dated: 25.10.2019

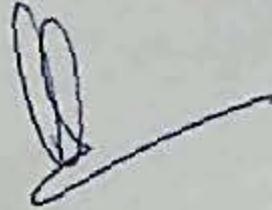
1. Director, Tribal Affairs, J&K, Srinagar.
2. Secretary, State Advisory Board for Dev. of Gujjars & Bakerwals, Srinagar.
3. Deputy Director, Directorate of Tribal Affairs, Kashmir/Jammu.
4. Private Secretary to Advisor (F) to the Hon'ble Governor.
5. Private Secy. to Secretary to Government, GAD
6. Private Secy. to Secretary to Government, Tribal Affairs Department.

SCHEDULE - I to SRO _____

Gazetted posts of Union Territory of Ladakh

(Directorate of Tribal Affairs J&K)

S. No.	Name of the post	Number of posts	Pay band/ scale of the post with Grade pay	Cadre (UT/ Divisional/ District)
1.	District Tribal Welfare Officer	02	(L8) 47600-15110	UT cadre
	Total	02		



SCHEDULE - 1 to SRO _____

Gazetted posts of Union Territory of Ladakh

(J&K Advisory Board for Development Gujjar and Bakerwal)

S. No.	Name of the post	Number of posts	Pay band/ scale of the post with Grade pay	Cadre (UT/ Divisional/ District)
NIL				

